

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4799/2003

(From the judgement and order dated 31/07/2003 in CRR No. 2758/2001 of The HIGH COURT OF CALCUTTA AT KOLKOTA)

MAGMA LEASING LTD.

Petitioner(s)

VERSUS

M/S. S&S INDUSTRIES & ENTERPRISES LTD.

Respondent(s)

(With appln. For stay and office report)

Date: 01/04/2005 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner(s) Mr. Ranjit Kumar, Sr. Adv.

Mr. Suchit Mohanty, Adv.

Mr. Ranjan Mukherjee, Adv.

For Respondent(s) Mr. Santnu Ghosh, Adv.

Ms. Swati Grover, Adv.

Ms. Sonia Dube, Adv.

Ms. Indra Sawhney, Adv.

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time is granted to file counter affidavit, two weeks thereafter to rejoinder. List thereafter.

(Mahabeer Singh)

Court Master

(Prem Prakash)

Court Master